

areas in Fort Cochin and Mattancherry in Kerala to be declared as a "Heritage Zone" and recommending a programme of action. It is for the State Government to take appropriate action thereon.

Irrigation Projects of Andhra Pradesh

3961. SHRI RAJAMOHANA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether some irrigation projects of Andhra Pradesh are lying pending clearance with the Ministry of Environment and Forests:

(b) if so, the details of the projects and since when they are pending; and

(c) when clearance is likely to be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Only two irrigation projects, namely, Construction of Minor Irrigation Tanks in Chittoor District and Creation of a Reservoir Across Dharacalva in East Godavari District are awaiting forestry clearance. The Minor Irrigation Tanks project was referred in November, 1989 but site inspection report is still awaited. Dharacalva project was first referred in 1986 but could not be processed due to non-furnishing of details. It has been again referred to the Ministry in March, 1990.

(c) A decision is taken within six weeks of the receipt of complete details of a case.

Development of Cantonment Areas in Himachal Pradesh

3962. SHRI K.D.SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the details of the improvement/development schemes drawn up and being implemented in Cantonment Areas of Himachal Pradesh including setting up of Central Schools and improving health services etc., and

(b) the progress made so far in respect of the above schemes?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Various schemes relating to water supply, sewerage, construction of latrines, provision of fire fighting measures, provision of street lighting, repair of roads, baths and culverts etc., are under various stages of implementation in the cantonments located in Himachal Pradesh.

[*Translation*]

Allocation of Funds for Education

3963. PROF. SHAILENDRANATH SHRIVASTAVA: Will the PRIME MINISTER be pleased to state:

(a) the percentage of national income incurred on education during 1987-88, 1988-89 and 1989-90; and

(b) the percentage of total national income likely to be incurred on education during 1990-91 and the percentage of the amount earmarked for education likely to be incurred on pre-primary education, on primary education, on middle education and on higher education separately?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Actual Expenditure of the Education Departments was 3.7 % of the national in-

come (NNP) in 1987-88 and 3.6 % of (NNP) in 1988-89 (Revised Estimates). Estimates of national income for the years 1989-90 and 1990-91 are not available. Hence, percentage of national income provided for education in 1989-90 and 1990-91 and breakup under various sub-sectors of education during 1990-91 can not be worked out. The expenditure on education of the Centre and State Education Departments have been

	<i>Rs. (Crores)</i>
1987-88 (Actual)	9646.43
1988-89 (R.E.)	11198.74
1989-90 (B.E.)	13510.04

Compensation for the Land Acquired for Army Cantonment in Mhow, Madhya Pradesh

3964. SHRIMATISUMITRAMAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the payment of compensation for land acquired for the Hema and Barechha Ranges of army cantonment in Mhow of Madhya Pradesh, has been made;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the time by which it is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). Compensation amounting to Rs. 11,75.12,131.00 has been deposited with the District Collector for the acquisition of land for Beircha Field Firing Range. The acquisition proceedings for the Hema Field Firing Range have not so far been finalised. The question of payment for this range does not, therefore, arise at present.

[English]

Report of National Wasteland Development Board

3965. SHRI A. ASOKARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether the 12-Member Committee headed by the Vice-Chairman of the National Wasteland Development Board set up in April, 1989 for looking into the problem of conservation vis-a-vis development has submitted its Report; and

(b) if so, the action taken on the principal recommendations contained in the Report?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMMES IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The Committee has not submitted its report so far. However, Shri Duleep Matthai, Chairman of the Committee, has submitted a report on 22.2.1990 which has been endorsed by two other members of the Committee.

Completion of Delayed Central Projects

3966. SHRIBABANRAODHAKNE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken note of any project in the Railways (New Lines and conversions), Industry, Steel and Mines and Surface Transport (National Highways) and Irrigations (Water Resources) costing over Rs. 20 cores which were included in the Union Budgets in 1981-82 or 1982-83 (Sixth Plan) or earlier and were taken up for construction and which have not been completed even on 31st March, 1990;

(b) if so, the details thereof and the